

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 366 of 1996

Friday, this the 19th day of July, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.G. Pillai, S/o Narayana Pillai,
(Retired) Office Superintendent,
Naval Armament Depot, Alwaye. Applicant

By Advocate Mr M.R. Rajendran Nair.

Vs

1. The Chief of Naval Staff,
Naval Headquarters, New Delhi.
2. The Flag Officer, Commanding in Chief,
Southern Naval Command, Cochin.

.... Respondents

By Advocate Mr M.A. Shafik for Senior C.G.S.C

The application having been heard on 19th July 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Standing counsel has filed a memo stating
that the reliefs prayed for will be granted and that
this will be done within three months from today.

2. We record the submission and dispose of the
application accordingly. No costs.

Dated the 19th July, 1996.


P. V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN